POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

JAIHIND SYNTHETICS LIMITED (JSL)

Regd. Office: Room No. 11, Purshottam Niwas, 31, Dadi Seth Agiary Lane, 2nd Floor, Mumbai 400 002
Tel. No. (022) 2205 6341, 2208 8813 E-mail: madanlal_jsl@yahoo.co.in

The following announcement is made, by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on September 30, 2006 & Corrigendum to PA made on January 10, 2007 and closure of Open Offer to the Shareholders of JSL.

1	Name of the Target Company	Jaihind Synthetics Limited
2	Name of the Acquirer, including PACs	**Main Acquirers** Shri. Mihir D Karia Shri. Meghji G Patel Shri. Hasmukh G Patel & Shri. Paresh V Savani **PACs** None
3	Name of the Manager to the Offer	Fedex Securities Ltd.
4	Name of the Registrar to the Offer	System Support Services
5	Date of Opening of the Offer	Wednesday, January 17, 2007
6	Date of Closure of the Offer	Monday, February 05, 2007

7	**Details of Acquisition**	**Proposed in Letter of Offer**	**Actuals**
a	**Offer Price** Fully paid up Partly Paid Up	 Rs.6/- Rs. 1/-	 Rs.6/- Rs. 1/-
b	Shareholding of Acquirer prior to Share Purchase Agreement/PA	0 (0%)	0(0%)
c	Shares being acquired through Share Purchase Agreement	7,20,000(15.00 %)	7,20,000(15.00 %)
d	Shares acquired in the Open Offer	9,60,000 (20%)	6,400 (0.13%)
e	Size of open Offer (No of Shares X Offer price)	Rs.57,60,000/-	Rs. 35,900/-
f	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired		NIL N A N A N A
g	Post Offer Shareholding of Acquirer including PACs, if any	16,80,000 (35%)	7,26,400 (15.13%)

h.	Pre and Post offer Shareholding of Public @	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer@**
	Fully paid Shares	25,45,900 (53.04 %)	22,15,700 (46.16%) (Both Fully paid and partly paid)	25,45,900 (53.04 %)	34,44,200 (71.75%)
	Partly paid Shares	6,29,900 (13.12%)		6,29,900 (13.12%)	6,29,400 (13.12%)

8.	Date of despatch of consideration and delay if any.	February 13, 2007. No delay. No interest is due and payable
9	Position of Escrow Account	The amount held in Escrow Account is utilized to the extent required to make payment for acceptances and the balance continues to remain in Escrow. The same will be released shortly.
10	Status of Investor complaints	No investor complaints

Notes:
@ The post offer holding of Public includes the residual holding of the existing (i.e. pre offer) promoters.

The Acquirer accepts full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460 /61, Fax No. (022) 2618 6966,
E-Mail ID: fedex@vsnl.com
Contact Person : Shri. R. Ramakrishnan

on behalf of the
Acquirer
Shri. Mihir D Karia, Shri. Meghji G Patel, Shri. Hasmukh G Patel & Shri. Paresh V Savani

Place: Mumbai
Date: February 13, 2007